

the question of Government taking steps to remove the difficulties, if any, faced by them does not arise.

- (d) No, Sir.  
(e) Does not arise.

**Demarcation and Development of Backward areas in each State**

10166: SARI D. AMAT :  
SHRI P. C. ADICHAN :  
SHRI MANIBHAI J. PATEL :  
SHRI DEVINDER SINGH  
GARCHA :  
SHRI VALMIKI  
CHOUDHARY :  
SHRI JAGESHWAR YADAV :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether as announced by the Prime Minister recently in Rai Bareilly, priority would be accorded for the development of backward areas under the Forth Five year Plan ;

(b) if so, which areas have been demarcated as backward in each State separately, for the purpose of such priority development and the funds allocated for each during 1970-71 ; and

(c) the nature and extent of Central aid to be given for the purpose for these areas in 1970-71, area-wise ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). The Prime Minister addressed a public meeting at Rai Bareilly on the 11th April, 1970. In the course of her speech, which was in Hindi, the Prime Minister referred to the importance of balanced regional development, and the need to create a proper infra-structure for this purpose in the backward areas. She also spoke, in general terms, about the various steps which were being taken by the Government of India to attract industry to the backward districts.

In order to foster the industrial development of the backward areas in different States, two Working Groups were set up by the Planning Commission one to recommend

the criteria for Identification of Backward Areas and the other to recommend the Fiscal and Financial Incentives for starting industries in Backward Areas. The Working Group on Fiscal and Financial Incentives for starting industries in Backward Areas had, *inter-alia*, recommended the following fiscal incentives for attracting entrepreneurs to set up industries in the selected backward areas :

- (a) Grant of higher development rebate to industries located in backward areas ;
- (b) Grant of exemption from income tax, including corporate tax, for 5 years after providing for the development rebate .
- (c) Exemption from the payment of import duties on plant and machinery, components, etc., imported by units set up in backward areas.
- (d) Exemption from excise duties for a period of 5 years. Having considered the recommendations made by the two Working Groups, Government propose to give an outright grant or subsidy amounting to one-tenth of the total fixed capital investment of new units, having a total fixed capital investment of not more than Rs. 50 lakhs each, in two selected districts, of each of the nine State identified as industrially backward *viz.*, Andhra Pradesh, Assam, Bihar, Jammu and Kashmir, Madhya Pradesh, Nagaland, Orissa, Rajasthan, and Uttar Pradesh and one district each of the other States and Union Territories. Schemes and projects for new units involving fixed capital investment of more than Rs. 50 lakhs to be established in these selected districts are to be considered on merit.

In pursuance of the above decision, Planning Commission addressed a circular letter on the 10th December, 1969 to the State Governments to furnish a list of industrially backward districts of their respective States. Some of the State Governments and Union Territory Administrations have already sent their suggestions

which are under consideration; other States and Union Territories are being reminded to expend their suggestions. In view of this position it is not possible, at this stage, to name the districts identified as backward. In the meanwhile a provision of Rs. 50 lakhs has been made for 1970-71 for the outright grant or subsidy by the Centre amounting to one-tenth of the fixed capital investment of new units referred to earlier.

**Import of Sodium Hydrosulphite**

10167. SHRI VIRENDRAKUMAR SHAH : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether his attention has been drawn to an advertisement in the financial Express dated the 30th March, 1970 by J. K. Chemicals Ltd.

(b) whether it is a fact that Government imports sodium hydrosulphite in preference to following indigenous industry to import adequate quantity of raw materials; and

(c) if so, the reasons for adopting this policy?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) No, Sir. There is no advertisement by M/S J. K. Chemicals Ltd., in the Financial Express of 30th March, 1970.

(b) No, Sir.

(c) Does not arise.

**निजी सम्पत्ति की अधिकतम सीमा**

12168. श्री यशवन्त सिंह कुशाबाह : क्या बिधि तथा समाज कल्याण मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने निजी सम्पत्ति को खतम करने अथवा उस पर नियंत्रण करने के बारे में निर्णय किया; और

(ख) यदि हाँ, तो उसका ब्यौरा क्या है ?

बिधि मन्त्रालय और समाज कल्याण विभाग में उप-मन्त्री (श्री मु. यूस सलीम) :  
(क) जी, नहीं।

(ख) प्रश्न ही नहीं उठता।

**U. N. I. C. E. F. Report Regarding Betterment of Children**

10169. SHRI MANIBHAI J. PATEL :  
SHRI DEVINDER SINGH  
GARCHA :  
SHRI VALMIKI CHOUDHARY :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether Government have since received a copy of the report of Mr. Henry R. Labouisse, U.N.I.C.E.F. Executive Director made to the U.N.I.C.E.F. Executive Board regarding betterment of children class;

(b) if so, the details thereof;

(c) whether the U.N.I.C.E.F. Executive Board has since reviewed the programme developments in regard to India and have voted fresh allocations; and

(d) if so, the amount thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. (SHRIMATI) PHULRENU GUHA) : (a) The Government have received a copy of the General Progress Report of the Executive Director of the United Nations Children's Fund;

(b) The Report deals with :—

(i) Programme Progress and Trends with reference to Evolution of Unicef's role in development; Review of long-range programmes in the field of health services for children, Family Planning, Pre-school children, Education and training of women, Malaria, Nutrition, Education and Pre-vocational training, Adolescents, Training of personnel, Children's services in Development Zones, etc.; Emergency Aid and Refugees;

(ii) Operational matters;